

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): The monthly loss in production due to the closure of the Mill is 641,000 yards of cloth.

INTER-STATE MOVEMENT RESTRICTIONS ON COMMODITIES

493. Shri S. C. Samanta: Will the Minister of Commerce and Industry be pleased to state:

(a) names of commodities that still come under the restrictions on the Inter-State movement;

(b) whether to overcome temporary shortages of particular commodities in certain areas Government have agreed to the imposition of restrictions on unrestricted goods;

(c) if so, what are the commodities and

(d) in which States they were imposed?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) Foodgrains: gram and their edible products; raw tapioca; banana; milk and milk products; *mohwa*; vanaspati; sugar-cane; cattle fodder; cotton seed; charcoal and firewood; white oil, spindle oil and mineral oil; cattle; coal; salt; tabbert wool; tannery wool; medicinal and toilet preparations containing opium; tobacco.

(b) Yes.

(c) cattle fodder; cotton seed; banana; and tapioca.

(d) Bombay; Punjab; and Travancore-Cochin.

ELECTRICITY FOR RURAL AREAS

494. Shri M. L. Dwivedi: Will the Minister of Commerce and Industry be pleased to state:

(a) the names of States where application of electric power is being adopted in large scale in rural areas; and

(b) what are the principal industrial projects, large or small, in rural areas which shall be harnessed by electricity in the coming five years?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) Electric supply has been extended on a large scale in the States of Madras, Mysore, Travancore-Cochin and Uttar Pradesh.

(b) Typically rural or agricultural areas are generally suitable for the location of small-scale industries for processing agricultural produces such as oil presses, rice hullers, flour mills, cotton gins, groundnut decorticators, saw mills. Small engineering workshops can also be established in the rural areas with the help of electricity.

BURLAP EXPORTS

495. Dr. Ram Subhag Singh: (a) Will the Minister of Commerce and Industry be pleased to state the total values of India's burlap exports in the year 1950-51 and 1951-52?

(b) What has been the value of burlap exports so far during the current year 1952-53?

(c) What percentage of our total burlap exports went to the U.S.A.?

The Minister of Commerce (Shri Karmarkar): (a) to (c). A statement giving the information required is placed on the Table of the House. [See Appendix V, annexure No. 15.]

TRADE WITH AUSTRIA

496. Shri S. C. Samanta: Will the Minister of Commerce and Industry be pleased to state:

(a) what was the value of imports from Austria to India and exports from India to Austria in 1951-52;

(b) whether the trade position has changed since the renewal of the Indo-Austrian Trade Agreement in July 1952; and

(c) if so, how?

The Minister of Commerce (Shri Karmarkar): (a) to (c). Two statements giving the required information are placed on the Table of the House. [See Appendix V, annexure No. 16.]

IMPORT LICENSES FOR DRUGS AND MEDICINES

497. Col. Zaidi: Will the Minister of Commerce and Industry be pleased to state whether it is a fact that import licences are freely given for a number of drugs and medicines which are being manufactured in India?

The Minister of Commerce (Shri Karmarkar): No, Sir.

CEMENT FOR U. P.

498. Shri S. C. Singhal: Will the Minister of Commerce and Industry be pleased to state:

(a) the quantity of cement allotted to Uttar Pradesh for the last three years; and

(b) whether Government are aware that the supply of cement is so short for Western U. P. that the cultivators are not getting enough cement even for repairs of Irrigation wells?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a)—

1950	413,060 tons.
1951	410,880 tons.
1952	369,800 tons.

(b) The Government of India have received no such reports.

EXPORT OF COAL

499. Shri V. P. Nayar: Will the Minister of Production be pleased to state:

(a) the names of the foreign countries to which coal was exported from this country during 1952 and 1953;

(b) the total quantities of coal exported to each country; and

(c) whether any offer to buy Indian coal made by or on behalf of any foreign country during 1952 or 1953 has been rejected, and if so, for what reasons?

The Minister of Production (Shri K. C. Reddy): (a) and (b). A statement giving the information is laid on the Table of the House. [See Appendix V, annexure No. 17.]

(c) No offers have been rejected so far during 1953. In 1952, the demands made by some countries could not be fully met and casual offers or enquiries received from other countries could not be accepted, for the following reasons:—

- (1) the handling capacity of the Port of Calcutta for coal is limited to about 3 lakh tons a month, for both coastal shipment and export.
- (2) It becomes necessary occasionally to reject export offers on account of the internal transport position.
- (3) Severe congestion of ships at the Port of Calcutta for about 3 months during this year.
- (4) Some of the casual offers could not conveniently be fitted into the export programme, which is drawn up periodically.

PROGRESS REPORT OF THE FIVE YEAR PLAN

500. Shri Madhao Reddi: Will the Minister of Planning be pleased to state whether there is any proposal before Government to publish progress reports half-yearly or annually showing the progress of the Five Year Plan?

The Deputy Minister of Irrigation and Power (Shri Hathi): Yes. A progress report on the Five Year Plan will be presented to Parliament about the end of April, 1953.

EXPORT DUTY ON COTTON PIECE-GOODS

501. Shri Madhao Reddi: Will the Minister of Commerce and Industry be pleased to state whether in view of the fast deteriorating position of India as an exporter of cotton piece-goods, there is any proposal to decrease the high incidence of export duty on cotton piece-goods which are non-competitive in the world market on account of higher prices?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): The Export Duty on coarse and medium cloth has already been reduced to 10 per cent. *ad valorem*. There is no export duty on fine and superfine cloth.

CARS, COMMERCIAL VEHICLES AND TRACTORS (IMPORT)

502. Shri L. J. Singh: Will the Minister of Commerce and Industry be pleased to state the number of cars, commercial vehicles and agricultural tractors imported to India in 1950-51, 1951-52 and 1952-53, and the value of such imports?

The Minister of Commerce (Shri Karmarkar): A statement is laid on the Table of the House. [See Appendix V, annexure No. 18.]

INDIAN NATIONALS ARRESTED BY BURMA GOVERNMENT

503. Shri Rishang Keishing: Will the Prime Minister be pleased to state:

(a) how many Indian Nationals have been arrested by the Burma Government for illegal entry in the border area;

(b) whether any Indian Nationals have been detained for committing offences other than those under the Immigration Act; and